

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, HYDERABAD BENCH, HELD ON 17.12.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	TP No.78/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA No.187&188/2018 in CP No.50/2015
NAME OF THE COMPANY	Divya Retreat Limited & (06) others
NAME OF THE PETITIONER(S)	Surekha Reddy & (46) others
NAME OF THE RESPONDENT(S)	Divya Retreat Limited & (06) others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

1. Matter taken up for hearing through video conference.
2. Dr. S.V.Ramakrishna, counsel for the Petitioner appeared through video conference.
3. For hearing submissions, matter adjourned at request.
4. Counsel for the Petitioner is directed to inform next date of hearing to the other side.
5. Put up the matter on 29.01.2021.

  
MEMBER TECHNICAL

  
MEMBER JUDICIAL